

MR. DEPUTY CHAIRMAN: I will go through the record. ...*(Interruptions)*...

SHRI ANAND SHARMA: How can this be said in the House? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will go through the record and expunge...  
...*(Interruptions)*...

SHRI ANAND SHARMA: How can this be said? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will go through the record. ...*(Interruptions)*...  
Yes, yes. Please. I will go through the record. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, it has to be deleted. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will go through the record and expunge what is  
to be expunged. Please sit down. ...*(Interruptions)*... I will go through the record and  
expunge what is to be expunged. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...  
Now, listen to me. ...*(Interruptions)*... Renuka ji, please sit down. ...*(Interruptions)*...  
I will call you, I will give you time.

Hon. Members, I had eleven Zero Hour notices and I called all the names  
one-by-one but during the din and in the pandemonium, many Members refused to  
speak. After we resumed, I again called the names continuously. Now, Shri Tapan  
Sen's matter is at number five. ...*(Interruptions)*... Let me complete. ...*(Interruptions)*...  
Let me complete. I allowed him... ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I could not complete.  
...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes, I know, how many minutes... ...*(Interruptions)*...  
I allowed him because the subject he raised is time-barred because it is about a  
strike which is going to take place perhaps tomorrow. On that consideration, I  
allowed him. But remember it is not because he shouted or browbeat. Now, Mr.  
Tapan Kumar Sen to speak.

### **Strike in three steel plants under SAIL and Dredging Corporation of India**

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I am raising the issue to voice  
the protest of the working people of the country and various social movements with  
regard to the very dangerous game of putting the whole national manufacturing  
capability on auction through a thought-less process of privatization. Tomorrow, the  
workers and social movements in the Alloy Steels Plant, Durgapur, the Salem Steel  
Plant, Tamil Nadu; and the Bhadravati (VISL) Steel Plant in Karnataka, are going

[Shri Tapan Kumar Sen]

on strike to protest against the privatization. This is the privatization of special steel plants which have no parallel in private sector in the country. They are sought to be privatized when they are catering to the needs of defence sectors. Precision Engineering Works etc. All these are again and again being talked about but a thoughtless move of privatization is going on.

Sir, tomorrow, the workers of Dredging Corporation of India Limited, who are keeping our water channel navigable, are also going on strike against privatization. I believe that these protests and strikes, and, in continuity of that, the public sector concentration of Bangalore, Mysore, Kolar, are planning for a strike action in the month of May. They are in consistent agitation. I request the Government to please take a call. This move of privatization is nothing but a design of destroying the manufacturing capability of the country under the camouflage of Make in India slogan. The main motto is ensuring Ease of Doing Business to the foreign capital. ...*(Interruptions)*...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I associate myself with the matter raised by the hon. Member. ...*(Interruptions)*... We all associate with this matter.

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member. ...*(Interruptions)*...

श्री राम नाथ ठाकुर (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

श्री किरनमय नन्दा (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I believe that the Government must ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let him say. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, these strikes are a determination to protest and resist. These companies can be privatized only on the corpses of the public sector workers and the social movement there. ...*(Time-bell rings)*... The Government must refrain from this anti-national exercise. ...*(Interruptions)*... The Government must desist from this anti-national exercise. ...*(Interruptions)*...

SHRI C. P. NARAYANAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI VIVEK GUPTA (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. JOGEN CHOWDHURY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI T. K. S. ELANGO VAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RIPUN BORA (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करती हूँ।

श्री परवेज़ हाशमी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

श्री आलोक तिवारी (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, I crave the indulgence of the House. Today is the hundredth anniversary of Champaran Movement launched by our revered Mahatma Gandhi ji.

MR. DEPUTY CHAIRMAN: Time over. ...*(Interruptions)*... Question Hour. ...*(Interruptions)*...

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